

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-104/2001/ 2181 /A

From :- Shri Gautam Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Shabnom Choudhury.
Principal Judge,
Family Court-I,p
Kamrup(M), Guwahati.

Dated Guwahati, the rd 3 June, 2019.

Sub:- **Restricted Holiday .**

Ref:- Your letter No. FCG.6/20/PJ/191/2020 dtd. 02.06.2020.

Madam,

With reference to the above, I am directed to inform you that your prayer for Restricted Holiday for one day on 05.06.2020, has been granted.

The Principal Judge, Family Court-II, Kamrup, Guwahati shall be in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo NO.HC.VII-104/2001/ ²¹⁸³ 2182 - /A, dated 3.6.2020

Copy to:

1. The Principal Judge, Family Court-II, Kamrup, Guwahati .
2. ✓ The Project Manager, Gauhati High Court.

3/6/2020
REGISTRAR (VIGILANCE)

Rosa